

RBI's FAQs on Banking Matters

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The Reserve Bank of India has published a booklet titled 'Replies to Questions, Frequently asked on Banking Matters' aims at providing answers to frequently asked questions on bank deposits, advances, hiring of premises by banks, advances against shares and debentures, etc. and is directed at banks, industry, associations and general public as well.

The Reserve Bank of India issues circulars and directives from time to time on banking matters. Every effort is made to ensure that instructions are clear. There have, however, been occasions when banks or members of public have sought clarifications or interpretations of the instructions issued. It was as such felt that a compilation of answers to oft-repeated questions would be helpful to all. The Department of Banking Operations and Development of the Reserve Bank of India has, therefore, prepared this booklet.

The booklet is available in bilingual form and free of cost at the Sale Section of the Department of Economic Analysis and Policy, Reserve Bank of India at Amar Building, Fort, Mumbai-400 001. The booklet is also available on the RBI website under a special URL : www.faqs.rbi.org.in.

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